

LOK SABHA
STARRED QUESTION NO. *273
TO BE ANSWERED ON 06.08.2021

PROPOSAL FOR CAPACITY BUILDING

*273. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:
SHRI VISHNU DAYAL RAM:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the salient features of the capacity building in textile sector under Samarth scheme;
- (b) whether the Government has received any proposals under the said scheme;
- (c) if so, the details thereof along with the status of those proposals as on date;
- (d) the quantum of funds allocated, sanctioned and utilised during the last two years, State-wise; and
- (e) the number of persons trained under the said scheme during the last three years along with the number of those who secured jobs, post training, State-wise including Jharkhand and Assam?

उत्तर

ANSWER

वस्त्र मंत्री (श्री पीयूष गोयल)

MINISTER OF TEXTILES
(SHRI PIYUSH GOYAL)

(a) to (e):- A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. *273 TO BE ANSWERED ON 06.08.2021.

(a): In order to meet the skill gap in the industry, Ministry of Textiles is implementing Samarth-Scheme for Capacity Building in Textile Sector- with the objective to provide demand driven, placement oriented skilling programmes to supplement the efforts of the industry in creating employment in textile and related sectors, covering the entire value chain of textiles, excluding Spinning and Weaving in organized sector. The salient features of the scheme are: -

- (i) Implemented through Textile Industry/ Industry Associations, State Government agencies and Sectoral Organizations of Ministry
- (ii) Formulated as per broad skilling framework adopted by Ministry of Skill Development & Entrepreneurship (MSDE)
- (iii) Comprise entry level skilling (Fresh workers) and Upskilling (existing worker)
- (iv) Mandatory placement of trainees- 70% for entry level & 90% for upskilling under organized sector
- (v) Aadhaar Enabled Biometric Attendance System (AEBAS) and Web based centralized Management Information System (MIS) for monitoring
- (vi) Call centre for collecting feedback and grievance redressal
- (vii) Physical verification of training centres with geo-tagging /time-stamped photographs

(b) to (d): The proposals were invited from State Government Agencies/ Industry/ Industry Associations for undertaking training programmes under the Samarth Scheme. After evaluation of these proposals, the Ministry of Textiles has partnered with 13 State Government Agencies, 90 Textile Manufacturers, 11 Industry Associations and 4 Sectoral Organizations of Ministry of Textiles for training of 3.3 lakh beneficiaries in textile sector, after physical verification of training centres. There is no state-wise allocation of funds under Samarth and the cost of training programme is released directly to Implementing Partners (IPs). The details of funds released to IPs under Samarth during last 2 years are given below:

(Rs. in crore)

Financial Year	Fund released
2019-20	72.06
2020-21	90.70

(e): State-wise details of the number of beneficiaries trained and employed under Samarth Scheme including Jharkhand and Assam is as per **Annexure**.

Annexure**State-wise details of the number of beneficiaries trained and employed under Samarth Scheme**

S.No.	State	Beneficiaries Trained (including In-training)	Employed (including Self Employed)
1	Andhra Pradesh	1270	750
2	Assam	691	661
3	Bihar	432	224
4	Chhattisgarh	539	319
5	Daman & Diu	640	336
6	Delhi	790	328
7	Gujarat	2343	1044
8	Haryana	2622	1103
9	Himachal Pradesh	28	28
10	Jammu and Kashmir	235	145
11	Jharkhand	581	237
12	Karnataka	6375	2531
13	Kerala	283	173
14	Madhya Pradesh	1005	594
15	Maharashtra	2435	1270
16	Manipur	190	190
17	Mizoram	110	110
18	Nagaland	133	133
19	Odisha	614	259
20	Puducherry	58	28
21	Punjab	346	184
22	Rajasthan	1422	792
23	Sikkim	17	17
24	Tamil Nadu	10841	4829
25	Telangana	1400	586
26	Tripura	203	118
27	Uttar Pradesh	3887	1473
28	Uttarakhand	156	86
29	West Bengal	432	269
